

**SPECIAL BENCH**

**O-129**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1121(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup>  
February, 2021, 10:30 A.M**

Name of the Company	WIPRO LTD. Vs. RAHUL COMMERCE PVT. LTD		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel/Pr. CA/Pr. CS appeared through video conference:**

For Operational Creditor

Mr. Shwetaank Nigam, Advocate

For Corporate Debtor

Mr. Emon Bhattacharya, Advocate

Ms. Pooja Sah, Advocate

Mr. Ranjan Nayak, Resolution Professional

**ORDER**

Mr. Shwetaank Nigam, Ld. Counsel for the Operational Creditor present.

Mr. Emon Bhattacharya along with Ms. Pooja Sah, Ld. Counsel for the Corporate Debtor present. Mr. Ranjan Nayak, the RP present.

First progress report filed in the matter. It is taken on record.

List this matter for further progress on 26.04.2021.

(Rajasekhar V.K.)  
Member (Judicial)